

21.9.2005

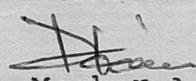
Hon'ble Mr. A.K. Bhatnagar, J.M.
Hon'ble Mr. D.R. Tiwari, A.M.

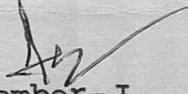
Shri N.L.Srivastava, learned counsel for the applicant and Shri R.C. Shukla, learned counsel for the respondents.

Heard counsel for the parties.

The main dispute in this OA is about the seniority of respondent No.3 and the applicant. After hearing for about more than 1/2 hours, it has come to notice that respondent No.3 ^{has} already retired on 30.6.2005 so the dispute is no longer surviving.

In view of this, the OA is become infructuous and is being dismissed. ^{Accordingly dismissed.} No costs.


Member-A


Member-J

RKM /